

संसद सदस्यों से मिले पत्र

5411. श्री कमला मिश्र मधुकर : क्या सिंचाई मन्त्री यह बताने की कृपा करेंगे कि :

(क) उनके मन्त्रालय तथा केन्द्रीय जल आयोग को अप्रैल 1982 से आज तक संसद सदस्यों से कितने पत्र प्राप्त हुए;

(ख) प्रत्येक पत्र के मिलने की तारीख क्या है और उनका किन-किन तारीखों को उत्तर दिया गया;

(ग) क्या संसद सदस्यों के पत्रों का उत्तर देते समय निर्धारित प्रक्रिया का पूरी तरह पालन नहीं किया जाता है;

(घ) यदि हां, तो उसके क्या कारण हैं;

(ङ) यदि नहीं, तो उच्च अधिकारियों को भेजे गए पत्रों का उत्तर मन्त्री/उच्च अधिकारी के स्थान पर अवर सचिव के हस्ताक्षर से भेजे जाने के क्या कारण हैं; और

(च) संसद सदस्यों के पत्रों का उत्तर देने में लापरवाही के लिए कौन व्यक्ति जिम्मेदार हैं ?

सिंचाई मन्त्रालय के राज्य मन्त्री (श्री राम निवास मिर्धा) : (क) से (च) सूचना एकरूप की जा रही है और सभा पटल पर रख दी जाएगी ।

Sports Goods etc. Lying in Jawaharlal Nehru Stadium

5412. SHRI G. NARSIMHA REDDY : Will the Minister of SPORTS be pleased to state :

(a) whether it is a fact that huge quantity of material sports goods and other stationery purchased for many

lakhs of rupees are lying unaccounted for the Jawaharlal Nehru Stadium;

(b) whether proper inventory of all these items has been made and if so, their book value;

(c) whether some sports goods have become surplus which can be given to State Sports Boards; and

(d) if so, whether any decision in this regard has been taken and if so, the details thereof ?

THE MINISTER OF PARLIAMENTARY AFFAIRS, SPORTS AND WORKS AND HOUSING (SHRI BUTA SINGH) : (a) and (b) By and large the sports equipment for the IX Asian Games, 1982 was procured through Netaji Subhash National Institute of Sports, Patiala. The full inventory of all such material has been prepared and the total cost of all such equipment, whether in Delhi or elsewhere procured from abroad as well as indigenously, is Rs. 183.73 lakhs. The Special Organising Committee (SOC), IX Asian Games, 1982 has also prepared the inventories of equipment, procured by it. The reconciliation of accounts of the Special Organising Committee has not been finalised and as such it is not in a position to indicate the book value of those items.

(c) and (d) A limited quantity of consumable equipment has been left-over which will be used for national and international meets to be held in India and for training of Indian teams participating in international competitions. It would, therefore, not be possible to spare any sports equipment for giving to State Sports Boards.

रोहिणी योजना के अन्तर्गत भूमि आबंटन

5413. श्री राम अवध : क्या निर्माण और आवास मन्त्री रोहिणी योजना के अन्तर्गत भूमि के प्लॉटों के आबंटन के बारे में 2 अगस्त, 1982 के अतारंकित प्रश्न

संख्या 3659 के उत्तर के सम्बन्ध में यह बताने की कृपा करेंगे कि :

(क) क्या सरकार ने हाल ही में रोहिणी योजना के अन्तर्गत बहुत सी सहकारी गृह निर्माण समितियों को भूमि आबंटित की है; और

(ख) उसका पूरा ब्यौरा क्या है ?

निर्माण और आवास मन्त्रालय में उप-मन्त्री (श्री मोहम्मद उस्मान आरिफ) : (क) जी, हां। दिल्ली विकास प्राधिकरण ने हाल ही में रोहिणी योजना के अन्तर्गत कई सहकारी ग्रुप आवास समितियों को भूमि का आबंटन किया है।

(ख) दो सूचियां सभा पटल पर रखी जाती हैं। [संसद ग्रंथालय में रखी गई। देखिये संख्या एल० टी० 6281/83]

Production of Shrimps

5414. SHRI SUNIL MAITRA :
SHRI AMAL DATTA :

Will the Minister of AGRICULTURE be pleased to state :

(a) whether Government have taken up any scheme for increasing cultivation of shrimps in inland fisheries;

(b) if so, details of the scheme, State-wise expenditure and target; and

(c) what other steps, if any, have Government taken to increase production of shrimps or any other fish ?

THE MINISTER OF STATE IN
THE MINISTRY OF AGRICULTURE
(SHRI YOGENDRA MAKWANA) :

(a) Yes, Sir.

(b) During the Vth Five Year Plan, under the Centrally Sponsored sector a scheme for Development of Brackish-water Fish Farming with area

development concept has been taken up for implementation. The scheme envisages development of 1500 hectares of brackishwater area into farm ponds for culture of shrimps and fish in 8 maritime States and 3 inland States having ground saline water potential. The scheme with a total outlay of Rs. 9.96 crores is expected to benefit about 1,000 fish farmer families, by providing them the required financial and extension support. For making available quality prawn seed to the farmers, provision has been made for setting up commercial prawn seed farms/hatcheries.

During 1982-83, the first year of the scheme, Central share of funds amounting to Rs. 43 lakhs, has been made available to the participating States (West Bengal, Andhra Pradesh and Tamil Nadu at the rate of Rs. 7 lakhs each; Maharashtra and Gujarat at the rate of Rs. 5 lakhs each; and Orissa, Kerala, Karnataka, Haryana, Punjab and Rajasthan at the rate of Rs. 2 lakhs each).

Upto 1984-85 the eight coastal States are expected to develop 175 hectares each and the three inland States a total of 100 hectares of brackish-water area.

(c) A scheme for the establishment of pilot project on Brackishwater Aquaculture was taken up in all the Maritime States of the country with a total outlay of Rs. 1.21 crores during the Fifth Plan. Under this scheme States were given 100 per cent grant for the construction of a Brackishwater Fish Farms of about 50 hectares each to demonstrate the feasibility for farming prawn and other salt water fishes.

Fish Farmers' Development Agencies have been set up in selected districts under Centrally Sponsored Schemes for increasing the production of freshwater fish.

Deep sea fishing vessels are also being added to increase marine catches.